

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2213
ANSWERED ON:02.12.2009
RESERVATION FOR SCs/ STs
Rajaram Shri Wakchaure Bhausahab

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has any proposal to reserve posts meant for SCs/STs in proportion to their population in the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF Science and Technology; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF Earth Sciences; MINISTER OF THE STATE IN THE MINISTRY OF Prime Minister's Office; MINISTER OF THE STATE IN THE MINISTRY OF Personnel, Public Grievances and Pensions; and MINISTER OF THE STATE IN THE MINISTRY OF Parliamentary Affairs. (SHRI PRITHVIRAJ CHAVAN)

(a): No, Sir.

(b): Does not arise.

(c): Reservation to SCs, STs and OBCs in services is available at the rate of 15%, 7.5% and 27% respectively in case of direct recruitment on all India basis by open competition. In case of direct recruitment on all India basis otherwise than by open competition, reservation for them is 16.66%, 7.5% and 25.84% respectively. Thus total reservation for three categories of backward classes in direct recruitment is at present 49.5% or 50%. If reservation to SCs and STs is provided in proportion to their population in the country, total reservation would exceed the limit of 50% which, according to the Supreme Court judgment in the matter of Indra Sawhney v/s Union of India, is not permissible. However, in case of direct recruitment to Group C and D posts normally attracting candidates from a locality or region, reservation for SCs and STs has been fixed generally in proportion to their population in the concerned State.